

L. Sarada Vs Y.V. Anuradha

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: March 29, 2022

Acts Referred: Negotiable Instruments Act, 1881 â€” Section 118

Hon'ble Judges: Subba Reddy Satti, J

Bench: Single Bench

Advocate: K V Chalapathi Rao, C S K V Ramanamurthy

Final Decision: Dismissed

Judgement